

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)
Regulations 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ALTOP ISHICHI
SOLUTIONS AND PROJECTS PRIVATE LIMITED.**

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Altop Ishichi Solutions And Projects Private Limited
2.	Date of Incorporation of Corporate Debtor	22 nd June 2012
3.	Authority under which Corporate Debtor Is Incorporated/ Registered	Registrar Of Companies (Mumbai) Under The Companies Act, 2013
4.	Corporate Identity Number of Corporate Debtor	U74120MH2012PTC232521
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	A-53, TTC Industrial Area, MIDC, Mahape, Navi Mumbai, Thane, Maharashtra, 400709
6.	Date of Closure of Insolvency Resolution Process	10-02-2026
7.	Liquidation Commencement Date of Corporate Debtor	10-02-2026 (order received on 16-03-2026
8.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Mahesh Sureka Tel 93225 81414 / 98675 94067 IP Regn.No. IBBI/IPA-001/IP-P00413/2017-18/10736
9.	Address and e-mail of the liquidator, as registered with the Board	173, Udyog Bhavan, Sonawala Road, Goregoan East, Mumbai 400063 mahesh@mrsureka.com
10.	Address and e-mail to be used for correspondence with the liquidator	173, Udyog Bhavan, Sonawala Road, Goregoan East, Mumbai 400063 9322581414 altopliquidation@gmail.com
11.	Last Date for Submission of Claims	14 th April 2026



Notice is hereby given that the Hon'ble National Company Law Tribunal (Mumbai Bench) has ordered the commencement of liquidation of the Altop Ishichi Solutions And Projects Private Limited on 10-02-2026. The order copy regarding the same was received on 16-03-2026

The stake holders of Altop Ishichi Solutions And Projects Private Limited are hereby called upon to submit a proof of their claims, on or before 14.04.2026, to the liquidator at the address mention against item No. 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:




Mr. Mahesh Sureka

IP Regn.No. IBBI/PA-001/IP-P00413/2017-18/10736

Liquidator of M/s Altop Ishichi Solutions and Projects Private Limited
(Corporate Debtor in Liquidation)

Appointed in IA no IA(IBC)(LIQ) 19 Of 2024 in CP (IB) 373 MB 2021

altopliquidation@gmail.com

Date: 18th March 2026

Place: Mumbai